

CENTRAL ADMINISTRATIVE TRIBUNAL

JABALPUR BENCH, JABALPUR

Caravans Building, 15, Civil Lines, Post bag No. 6, JABALPUR- 482 001

Dated 20.2.07

Registration No. CCP 74/06

S. S. Bhatiya

Applicant (s)

VERSUS

Mrs. Gauri Chatterjee

Respondent (s)

A copy of the ORDER dated 9.2.07 passed by the Hon'ble Tribunal in the above mentioned case is forwarded herewith for necessary action.

To,

9.2.2007

Applicant appeared in person.
Before the argument started, he submitted that an amount of Rs.26,714/- has already been paid to him on 3.1.06. which, according to him, is less than his claim. We find that the order passed by this Tribunal stands complied with. CCP is dismissed.

Sd/—

(Mr. K. Gour)
JM.

Sd/—

(Dr. G. C. Srivastava)
VC

aa.

Dr. G. C. Srivastava

DY. REGISTRAR

केन्द्रीय प्रशासनिक अधिकरण

CENTRAL ADMINISTRATIVE TRIBUNAL

जबलपुर बेंच, जबलपुर

JABALPUR BENCH, JABALPUR

To
Shri S. S. Bhatiya
61801 P-1008
Opp. to L. G. Godown
Govind Nagar
RAIPUR (C-9)

Dr. G. C. Srivastava
on 20.2.07